

## INTER-STATE DISPUTES

\*35. **Pandit Munishwar Datt Upadhyay**: Will the Minister of **Irrigation and Power** be pleased to state whether it is a fact that a Bill conferring on the Union Government power to intervene and settle disputes involving inter-State interests like inter-State Irrigation and other projects is being circulated by the Government of India to the State Governments for opinion?

**The Deputy Minister of Irrigation and Power (Shri Hathi)**: Yes Sir, it has been circulated.

**Pandit Munishwar Datt Upadhyay**: Generally speaking, what are the reactions of the different States regarding this Bill?

**Shri Hathi**: We have not yet received replies from all the States.

**Pandit Munishwar Datt Upadhyay**: May I know whether replies have been received from many States and whether it is a fact that some of them are opposed to it?

**Shri Hathi**: We have received replies from certain States, but it is not correct to say that some of them are opposed to the Bill.

**Pandit Munishwar Datt Upadhyay**: What is the correct position?

**Mr. Speaker**: What is it?

**Shri Hathi**: Sir, the question was whether it is a fact that some of the States are opposed to this Bill. I said that is not the correct position.

**Mr. Speaker**: The Question List is over.

## WRITTEN ANSWERS TO QUESTIONS

## SILK INDUSTRY

\*6. **Shri Raghavaiah**: Will the Minister of **Commerce and Industry** be pleased to state the manner in which Government propose to utilise the grant of rupees forty lakhs provided for the silk industry in the current year's Budget?

**The Minister of Commerce (Shri Karmarkar)**: A statement showing particulars of the Schemes and the grants earmarked for them is laid on the Table of the House. [See Appendix I, annexure No. 4.]

## INDUSTRIAL HOUSING SCHEME

\*8. **Shri Jhulan Sinha**: Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) the total amount given as grant to Messrs. New Saran Sugar and Gur Refining Company Ltd., Calcutta for construction of houses at Sewan in Bihar under the Subsidised Industrial Housing Scheme; and

(b) the progress of these construction works there?

**The Minister of Commerce (Shri Karmarkar)**: (a) A subsidy of Rs. 18,080/- has been sanctioned. But no payment has been made as yet.

(b) The tenements have been completed.

## INDIAN EMBASSY IN RUSSIA

\*11. **Th. Lakshman Singh Charak**: Will the **Prime Minister** be pleased to state:

(a) whether any protest was lodged with the Soviet Government in regard to the restriction on movements placed on diplomats there; and

(b) whether similar restrictions have also been placed on the Soviet Diplomats in other countries?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan)**: (a) No, Sir.

(b) Yes, some of the countries placed retaliatory restrictions on the Soviet diplomats in their countries. Consequent on the relaxation of restrictions by the Soviet Government in June 1953, there has been relaxation of restrictions in many of these countries.